

**भारतीय बीमा विनियामक और विकास प्राधिकरण**  
**INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA**

**प्रशासन विभाग / Administration department**

**CORRIGENDUM NO. - 1**

**Date: 10-Jan-2022**

**CORRIGENDUM TO “IRDAI SAP ERP AMC and FIORI Implementation Services” RFP REF NO: IRDAI/ADMN/TNDR/314/12/2021**

The clause given in Column 2 of Table A below are the clause currently present in the RFP “IRDAI SAP ERP AMC and FIORI Implementation Services” bearing RFP Ref No: IRDAI/ADMN/TNDR/314/12/2021 dated 31-Dec-2021.

These clause is being replaced/newly added with the clause mentioned in Column 4 of the Table A below and the RFP shall be read in accordance with the replaced/ newly added clauses. Except as otherwise provided herein, all other terms and conditions of the RFP remain unchanged.

**Table A**

<b>Column 1</b>	<b>Column 2</b>	<b>Column 3</b>	<b>Column 4</b>
<b>Serial No.</b>	<b>RFP Document Reference(s) (Section &amp; Page Number(s))</b>	<b>Clause/ Content as per RFP</b>	<b>Replaced Clause</b>
1	13. Annexure 1 detailed scope of work – Page no 50 (Volume II)	IV Installation of Fiori in development and production clients / developing mobile app to approve leaves by MSS users	No Mobile App development is part of the scope. After FIORI implementation, all SAP ERP Application (s) should be accessible through Mobile.